

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 14.09.2022**

**Appeal No. 314 of 2021**

...Appellants

Affluence Fincon Service Pvt. Ltd. & Ors.

Versus

Securities and Exchange Board of India

...Respondent

Mr. Sahebrao Wamanrao Buktare, Advocate with Mr. Ravi Vijay Ramaiya, Chartered Accountant i/b Shah & Ramaiya, Chartered Accountants for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

**ORDER:**

1. Adjourned on the joint request of the parties. List on October 17, 2022.

1. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

14.09.2022  
msb